

(c) the details of such seizures in Gujarat, Delhi and Bombay during 1 June, 1987 to 14 February, 1988;

(d) the details of persons held and prosecuted; and

(e) the steps taken to eliminate such illegal activities?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) Gold, Silver, hashish, ganja, charas and other items like synthetic fabrics, electronic goods and watches continued to be sensitive to smuggling.

(b) Since smuggling is a clandestine activity, it is not feasible to estimate and compare the extent of smuggling at present with that in the years 1984 to 1987.

(c) Smuggled goods worth Rs. 33.35 crores approximately were seized during the period from June, 1987 to 14th February, 1988 by the Customs authorities of Gujarat, Delhi and Bombay under the provisions of the Customs Act, 1982.

(d) The number of persons arrested and the number of persons prosecuted during the period from June, 1987 to 14th February, 1988 by the Customs authorities of Gujarat, Delhi and Bombay under the provisions of the Customs Act, 1962 are given below:—

<i>Number of persons arrested</i>	<i>Number of persons prosecuted</i>
725	644

(Figures are provisional)

(e) The anti-smuggling drive has been

intensified throughout the country and the anti-smuggling machinery has been geared up particularly at the international airports and seaports and in the vulnerable areas of the coastline and the land borders including those in Gujarat, Delhi and Bombay. Close co-ordination is maintained with all the agencies concerned in the detection and prevention of smuggling.

#### **Foreign Exchange Earnings by Exported Chargechrome**

7150. DR. KRUPASINDHU BHOI: Will the Minister of COMMERCE be pleased to state:

(a) whether foreign exchange is being earned by exporting chargechrome from OMC Alloys chargechrome plant at Brahmanipat in Orissa;

(b) if so, the value of chargechrome exported in 1987-88; and

(c) the details of the foreign exchange earned by exporting chargechrome from that plant in 1987?

THE MINISTER OF FINANCE AND THE MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI): (a) Yes, Sir.

(b) and (c). OMC Alloys Limited exported during (April-September, 1987) charge-chrome worth Rs. 12 Crores (Prov.) to Japan and Federal Republic of Germany.

#### **Impact of New Textile Policy**

7151. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that more than 30,000 textile workers demonstrated against the failure of new textile policy and large scale smuggling of foreign synthetic